

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 111
(IB)-660/ND/2020

IN THE MATTER OF:

Entertainment Network India Ltd.
Vs.
Praise Communications Pvt.Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 17.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

None for the applicant. As per the last order, Registry is informing that the service through email is done on the Corporate Debtor and the order of this Bench is complied. As a last chance, adjourned to 12.10.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)